

**The Minister of Legal Affairs (Shri Pataskar):** Attention is invited to answer to Starred Question No. 1337 in the Lok Sabha on 23rd August 1956. Since then the Unit has made preliminary sketches on the first cartoon film on their Jataka story called "Banyan Deer".

#### Electric Fan Factories

233. **Shri D. C. Sharma:** Will the Minister of Commerce and Consumer Industries be pleased to state the number of electric fan factories expected to be opened in India (State-wise) in the near future, in addition to the existing units?

**The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai):** Government have received no proposal to set up new factories in the near future for the manufacture of electric fans.

#### Newsreels and Documentaries

234. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the total number of newsreels distributed to the cinemas in foreign countries during 1955; and

(b) the conditions imposed, if any?

**The Minister of Legal Affairs (Shri Pataskar):** (a) 49.

(b) The business organisation which undertakes the distribution in the country concerned pays royalty or hire in addition to the cost of print and bears all incidental charges such as freight, customs duty etc. An undertaking is given that subject to Censorship Regulations no alterations are to be made either in the picture or in the commentary.

#### Displaced Persons in Punjab

235. **Shri D. O. Sharma:** Will the Minister of Rehabilitation be pleased to state:

(a) the amount sanctioned by the Government of India for loans and aids for displaced persons in the Punjab during 1955-56;

(b) whether any sum has been earmarked for respective districts of the Punjab; and

(c) the steps taken to increase the tempo of rehabilitation?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) Rs. 99.59 lakhs; Rs. 97.43 lakhs as 'GRANT' and Rs. 2.16 lakhs as 'LOANS'.

(b) Allocations are made State-wise. Internal distribution is the concern of the State Governments.

(c) No special steps to increase the tempo of rehabilitation were considered to be necessary.

#### मधु-मक्खी पालन

२३६. श्री भक्त बर्मान : क्या उत्पादन मंत्री ६ अगस्त, १९५६ के तारांकित प्रश्न संख्या ७७८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि काश्मीर, उत्तर प्रदेश, पश्चिमी बंगाल और आसाम के हिमालीय क्षेत्रों में मधु-मक्खी पालन केन्द्र और शाखा-केन्द्र स्थापित करने तथा उस काम को और आगे बढ़ाने की दिशा में इस बीच और क्या प्रगति हुई है ;

उत्पादन मंत्री (श्री क० च० रेड्डी) : काश्मीर में तराल, लूरगामा तथा लुनमोह के स्थानों पर ३ उत्पादन केन्द्र स्थापित किए गए हैं। अन्य ३ राज्यों में कोई प्रगति नहीं हुई है।

#### Movable Property of Displaced Persons

237. { **Shri Gidwani:**  
**Dr. Ram Subhag Singh:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Government of India have asked Pakistan Government to exchange all outstanding statements relating to securities, debentures, insurance policies, court deposits, postal parcels, movable property of Joint Stock Companies and household and personal goods left by non-Muslims in West Pakistan and Muslims in India before partition;

(b) whether it is a fact that so far no lists relating to lockers, safe deposits and articles detained by Customs authorities, have been exchanged by the two countries;

(c) whether any reply has been received from Pakistan Government; and

(d) if so, what is the nature of the reply?